

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 554.  
TO BE ANSWERED ON WEDNESDAY, THE 06<sup>th</sup> DECEMBER, 2023.**

**EASE OF DOING BUSINESS**

**554. SHRI MADDILA GURUMOORTHY:  
SHRI MARGANI BHARAT:  
SHRI N. REDDEPPA:  
SHRI CHANDRA SEKHAR BELLANA:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government is aware that as per the latest data available with the World Bank, India ranks 62nd in Ease of Doing Business;
- (b) whether there is State-wise estimates of the Ease of Doing Business Index;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether there has been an improvement from the ranking in 2019 as per the Government estimates; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)  
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

- (a):** India ranks 63<sup>rd</sup> in the World Bank's Doing Business Report (DBR), 2020 published last in October, 2019 before its discontinuation by the World Bank. India's rank in the DBR improved from 142<sup>nd</sup> in 2014 to 63<sup>rd</sup> in 2019, registering a jump of 79 ranks in a span of 5 years.
- (b) & (c):** No, Sir. However, Department for Promotion of Industry and Internal Trade (DPIIT), Government of India carries out assessment of business environment across States and Union Territories under Business Reforms Action Plan (BRAP). Under BRAP, States and UTs are assessed on the basis of implementation of designated reform parameters contained in the Action Plan. Some of the reform areas are Investment Enablers, Access to Information and Transparency, Online Single Window System, Land Allotment, Construction Permits Enablers, Labour Regulation Enablers, Environment Registration Enablers, Inspection Enablers, Obtaining Utility Permits, Contract Enforcement, Sector-specific reforms, etc.

Till date five editions of BRAP (2015, 2016, 2017-18, 2019 and 2020) have been completed and States/UTs have been assessed accordingly.

**(d) & (e):** World Bank has discontinued its DBR in September, 2021 and its last Report was published in October, 2019

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